

(2) Annual Report of the National Thermal Power Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5459/87]

11.08 hrs.

[English]

BUSINESS ADVISORY COMMITTEE

Forty-Seventh Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF FOOD
AND CIVIL SUPPLIES (SHRI H.K.L.
BHAGAT): Sir, I beg to move:

"That this House do agree with
the Forty-seventh Report of the
Business Advisory Committee
presented to the House on the
14th December, 1987 "

MR SPEAKER: The question is.

"That this House do agree with
the Forty-seventh Report of the
Business Advisory Committee
presented to the House on the
14th December, 1987 "

The motion was adopted

11.8 1/2 hrs.

MOTOR VEHICLES BILL.

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI RAJESH PILOT): Sir, I beg to move

for leave to withdraw a Bill to consolidate and amend the law relating to motor vehicles.

MR. SPEAKER: The question is:

"That leave be granted to with-
draw a Bill to consolidate and
amend the law relating to motor
vehicles."

The motion was adopted

SHRI RAJESH PILOT: Sir, I withdraw
the Bill.

*(Interruptions)**

[English]

MR. SPEAKER: I cannot direct any-
body.

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura):
What is your observation Sir?

MR. SPEAKER: I have told him. Now
listen. Look here

(Interruptions)

MR. SPEAKER: Order please.

SHRI BASUDEB ACHARIA: Please
direct him Sir

MR. SPEAKER: The question of direc-
tion is only when there is consensus in the
House

SHRI BASUDEB ACHARIA: There is
consensus. We are unanimous.

KUMARI MAMATA BANERJEE
(Jadavpur) Out of three Minister, two Min-